

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 119
IB-174/(ND)/2021

IN THE MATTER OF:

Design Plus Architecture

....**Applicant**

Vs.

Modex International Securities. Ltd.

....**Respondent**

Order under Section 9 of IBC.

Order delivered on 24.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant

: Mr.K.D. Sharma Adv.

For the Respondent

: Mr.Dharmender Kumar Arora

ORDER

Learned Counsel Mr.Dharmender Kumar Arora for the Corporate Debtor is visible but due to technical difficulty is not audible to Bench. He has heard our directions that he has been permitted to file reply within two weeks, with copy in advance to the other side. Rejoinder, if any be filed one week thereafter, with copy in advance to the other side.

List on 13.05.2021

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)